

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 101
IB/47/ND/2024

IN THE MATTER OF:

Sameer Goyal	...	Applicant
Versus		
State Bank Of India	...	Respondent

Under Section 94(1) of IBC, 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Dhall Adv.
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Learned Counsel for the Applicant is present physically.

Arguments heard. Order **reserved**.

S/d-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

S/d/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)